

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 56, 68 & 84 of 2013

Dated : 9th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 56 & 84 of 2013

Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Vishal Anand
Ms. Smruti Datt
Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1
Ms. Shikha Ohri for PSERC

Appeal No. 68 of 2013

Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant (s): Mr. Jafar Alam
Mr. Kawaljit Singh
Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Ms. Shikha Ohri for PSERC

ORDER

At the request of the learned counsel for the parties, post these matters
before Court II for hearing on **05.11.2014**.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson